

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 323
IA-5931/2023, IA-5342/2023, IA-1113/2022, IA-3639/2020
IA
IB-391(ND)2018

IN THE MATTER OF:

M/s. Usaka Electrotech Pvt. Ltd. Petitioner/Applicant
Vs.
M/s. Shree Balaji Printopack Pvt. Ltd. Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Liquidator : Ms. Garima Kwatra, Adv., Mr. Mohd Nazim Khan,
Liquidator in person
For the Respondent : - Mr. Nilotpal Shyam, Ms. Shweta, Advs. For R-1, Mr.
Ashwani Kumar Sharma, Adv. For R-2 in IA-
3639/2020

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **17.05.2024.**

-Sd-
(COURT OFFICER)